

ITEM NO.22 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 1399/2015

PRATIMA LAXMI

Appellant(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with appln. (s) for stay)

Date : 07/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Amit Singh, Adv.

Mr. Praveen Swarup, Adv.

For Respondent(s)

Mr. Siddharth Senger, Adv.

Mr. Shantanu Krishna, Adv.

Mr. Utkarsh Sharma, Adv.

Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service is complete.

Original record has been received.

Additional documents have not been filed, despite
direction.

Registry to process the matter for being listed before
the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar